

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 10/RP/2013

Date: 16.7.2013

To,

Shri Deb Kumar Aich (Tariff Cell),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Sir,

Subject: Petition No. 10/RP/2013: Review of the order dated 8.5.2013 in Petition No. 272/2010

With reference to your review application as mentioned above, I am directed to request you to enclose the copy of the order dated 8.5.2013 against which review has been sought for in the matter, within 1 week from the date of receipt of this letter.

The matter shall be listed for hearing after compliance with the above.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)